

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).13471/2010

M/S. SHEETLA BARA & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 02/07/2012 This Petition was called on for hearing today.

For Petitioner(s) Mr. Rituvendra Singh,Adv.
Mr. Garvesh Kabra,Adv.

For Respondent(s) Mr. Arun K. Sinha,Adv.
Mr. Gunnam Venkateswara Rao ,Adv

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of respondent No. 2 and 4.
Learned counsel for the petitioner is directed to take
fresh steps against the above unserved respondents.
List the matter on 1.8.2012.

(SUNIL THOMAS)
Registrar